

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

8

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/601/(IB)/2017
NAME OF THE PETITIONER(S) : TRAVANCORE STEELS
NAME OF THE RESPONDENT(S) : INFRA HOUSING PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
12		REPRESENTATION BY WHOM	
	U. MANICKARAJU	Respondent	
	JACOB PATTEN KAMALIL and P. Rejiniak.	Counsel for Applicant Petitioner in C.P.	
		"	

ORDER

Counsels for both the parties are present. Heard in part. Counsel for the Corporate Debtor submitted that he is ready and willing to pay the outstanding debt. In view of this, we direct the Corporate Debtor to file the schedule of payment and also bring one DD to show the bona-fide on the next date of hearing. Put up on **10.11.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)
ghk

MEMBER (JUDICIAL)